

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**REVIEW PETITION NO. 10 OF 2016**

**IN**

**APPEAL NO. 185 OF 2013**

**Dated: 6<sup>th</sup> May, 2019**

**In the matter of :**

**Bhaskar Shrachi Alloye Ltd.**

**...**

**Petitioner/Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...**

**Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **02.07.2019**.

Court Master / PPS

*tpd/kt*